

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 804 of 2019

IN THE MATTER OF:

Huayong Communications (HK) Company Ltd.Appellant

Vs.

Kavveri Telecom Products Ltd.Respondent

Present:

**For Appellant: Mr. Krishnendu Datta, Ms. Manisha Chaudhary
and Ms. Deepti Bhardwaj, Advocates**

**For Respondent: Mr. Abhijeet Sinha, Mr. Goutham Shivshankar,
Mr. Shantanu Singh, Advocates**

O R D E R

02.03.2020: Due to paucity of time this matter could not be taken up
for hearing.

Post this appeal 'For hearing' on **27th March, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

sa/nn